

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 227
IB-1744(ND)2019

IA/2434/2021, IA-2686/2021, IA-2701/2021, IA-2825/2021

IN THE MATTER OF:

Canara Bank

... **Applicant/Petitioner**

Versus

M/s. Bulland Buildtech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC (CIRP)

Order delivered on 09.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Prachie Jain for IRP in IA No. 2434

Ashish Makhija, Akanksha Vasudeva and Richa Singh For Applicant in IA no. 2434/2021

ORDER

Renotify on 28.07.2021.



(T.S SINGH)
COURT OFFICER